

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that the cases listed in the Supplementary Cause List before the Single Bench of his lordship Hon'ble Mr. Justice Mohan Lal tomorrow on 31st of December, 2022, will be taken up by his lordship in the first instance.

By Order.

Dated:- 30-12-2022.

Sd/-
Registrar Judicial.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohan Lal, for information.
2. Incharge NIC, for information and necessary follow up action.
3. Notice boards.
4. Office file.

Registrar Judicial,
Srinagar.

